MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(Department of Consumer Affairs)

CORRIGENDUM

New Delhi, the 13th April, 2011


(i) at page 655, in Twelfth Schedule under serial number 4 Fee for Registration/Renewal of registration of any person as an importer for “Rs. 500.00”, read “Rs. 100.00”.

(ii) at page 655, in Twelfth Schedule under serial number 5 Application fee for preferring any appeal under the Act to the Director/Controller for “Rs. 100.00”, read “Rs. 200.00”.

(iii) at page 655, in Twelfth Schedule under serial number 6 Application fee for preferring any appeal under the Act to the Central/State Government for “Rs. 200.00”, read “Rs. 500.00”.

[F. No. WM-9(6)/2010-Pl]

RAKESH KACKER, Spl. Secy.